खादी तथा ग्रामोद्योग ग्रायोग के ग्रंतर्गत ग्रामीण क्षेत्रों में कार्यरत श्रमिकों को सुख सुविधायें उपलब्ध कराने के लिए पैनल की नियुक्ति

5. श्री राम तरेश यादव : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि खादो ग्रामोद्योग ग्रायोग के ग्रंतर्गत ग्रामीण क्षेत्रों में कार्यरत श्रमिकों को सुख सुविधाएं उपलब्ध कराने के संबंध में उपाय सुझाने के लिए सरकार ने हाल ही में एक पैनल की नियुक्ति की है;

(ख) यदि हां, तो क्या यह भी सच है कि ग्रामीण क्षेत्रों में कार्य कर रहे इन श्रमिकों को इस सरकार द्वारा नियत की गई न्युनतम मजदूरी से कम मजदूरी का भगतान किया जाता है;

(ग) क्या सरकार पैनल को सिफा-रिशें प्राप्त होने तक अंतरिम व्यवस्था के रूप में उन्हें तत्काल न्यूनतम मजदूरी का भुगतान किए जाने के संबंध में अनुदेश जारी करने का विचार रखती है; और

(घ) यदि नहीं, तो इसके क्या कारण हैं ?

उद्योग मंती (श्री ग्रजीत सिंह) : (क) सरकार ने खादी के उत्पादन में कार्यरत भिन्न-भिन्न खादी संस्थानों के श्रमिकों की सेवा शर्तों की जांच करने के लिए एक उच्च ग्रधिकार प्राप्त समिति नियुक्त करने का निर्णय किया है । यह देखा गया है कि इन श्रमिकों की नियुक्ति खादी ग्रौर ग्रामोद्योग ग्रायोग द्वारा नहीं की जाती ।

(ख) इन श्रमिकों को वेतन खादी संस्थानों द्वारा दिया जाता है जो स्वैच्छिक संगठन है जिनके वेतनमान ग्रौर सेवा शतों इत्यादि के सम्बन्ध में ग्रपना संवि-धान ग्रौर नियम लागू होते हैं ये पंजी हत संस्थान हैं, ग्रतः इनका एक ग्रलग कान्नी ग्रस्तित्व है ग्रौर खादी ग्रौर ग्रामोधीग ग्रायोग इन संस्थानों के सेवा मामलों में हस्तक्षेप नहीं करता। इन श्रमिकों को दिये जाने वाले नेतन के सम्न्वध में सूचना सहज उपलब्ध नहीं है क्योंकि खादी ग्रौर ग्रामोद्योग श्रायोग से वित्तीय सहायता पाने वाले ऐसे संस्थानों की संख्या लगभग 31000 है ।

to Questions

(ग) ग्रौर (घ) जो, नहीं । ऊपर "ख" के उत्तर को देखते हुए प्रश्न नहीं उठता । तथ, पि, के० वी० ग्राई० सो० उत्तर प्रदेश खादी संस्थानों से ग्रनुरोध कर रही है कि उत्तर प्रदेश दुकान ग्रधिनियम के लाभ उनके श्रमिकों को भो दिये जाएं । के० वी० ग्राई० सो० खादी को बिकी में इन संस्थानों के लाभ में वृद्धि करने के बारे में विचार कर रहा है । इन उपायों से श्रमिकों को लाभ होगा ।

Discovery i of oil in Jaisalmer district of Rajasthan

6. SHRI BHUVNESH CHATURVEDI: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether there is any positive indication t_0 strike oil in the Jaisalmer district of Rajasthan;

(b) if so, what are the results of recent drilling in the region by Oil India Limited; and

(c) by when the production is likely to commence at commercial level?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI BHAJMAN BEHERA): (a) Exploration is being carried out both by Oil and Natural Gas Commission and Oil India Ltd. in Rajasthan. In two wells viz. Ghotaru well No. 2 (by ONGC) and Tanot-2 (by Oil India Ltd.) in Jaisalmer Basin, there were indications of oil during testing, but these were not commercial strikes of oil.

(b) So far, four exploratory wells have been drilled by Oil India Ltd. in Tanot and Ramgarh area in the Jaisalmer district of Rajasthan. Of these, 3 wells have been drilled in the Tanot area, and the fourth in the Ramgarh. So far, all the wells have given indications of gas. Currently, a well is under drilling at Dandewala, where also indications of gas are seen. The well is still to be completed and tested.

(c) The question of commencement of oil production does not arise at this stage. Commencement of commercial production of natural ga_s will depend upon the likely investments for utilisation of such gas.

Hiring of private helicopters by CIL

7. SHRI NARESH C. PUGLIA: Will the Minister of ENERGY be pleased to state:

(a) whether Government are aware that the Coal India Limited have hired private helicopters for their officers to visit Western Coalfield areas;

(b) whether it is a fact that these areas are not approachable by car;

(c) since when the helicopters have been put to use together with fare per hour or per day and who are the officers authorised to use these helicopters;

(d) what i_s the daily and monthly expenditure incurred on hiring these heli-. copters; and

(e) what is the total number of helipads constructed for the purpose and the expenditure incurred on their construction?

THE MINISTER OF ENERGY WITH ADDITIONAL CHARGE OF THE MIN-ISTRY OF CIVIL AVIATION (SHRI ARIF MOHD, KHAN): (a) Coal India has not hired any private helicopter for their officers to visit Western Coalfield areas. However, Coal India has hired one helicopter from M/s. Pawan Hans Ltd., a Public Sector Undertaking, and has stationed it at Nagpur.

(b) The areas are approachable by car also, but to reach many of the mines and other installations by car will take considerable time.

(c) The helicopter has been hired by CIL since 15-4-1988. The charges for hire are as under:—

Monthly fixed charges	Hourly charges
Rs. 8,73,100/- Rs. 7,98,229/-	

Normally, the Chairman and Directors of CIL, CMDs and Directors of Subsidiary Companies and visiting dignitaries are authorised to use the helicopter. It is also used for meeting emergencies.

(d) Actual expenditure incurred on hiring Pawan Hans helicopter is as under:—

> 1988:89 - Rs. 1,17,87,946/-1989-90 - Rs. 1,54,27,100/-

(e) Total number of helipads constructed in WCL is 9.

A sum of $R_{s.}$ 4,93,142|- has been incurred on construction of these helipads.

Electrification of villages in Andina Pradesh and Tamil Nadu

8. SHRI TALARI MANOHAR: Will the Minister of ENERGY be pleased to state:

(a) what is the number of villages in Andhra Fradesh and Tamil Nadu which have not so far been electrified;

(b) whether the targets fixed in these States during the last two years have been achieved; and

(c) if not, what are the reasons therefor?

THE MINISTER OF ENERGY WITH ADDITIONAL CHARGE OF THE CIVII. AVIATION MINISTRY OF (SHRI A'RIF MOHD, KHAN); (a) As per available information, at the February, 1990, 52 and 18 end of villages remain to be electrified in the State of Andhra Pradesh and Tamil Nadu respectively,

(b) The targets fixed in these two states during the last two years have been achieved.

(c) Does not arise.

Suspension of further purchase of Airbus A-320 Aircraft

9. SHRI TALARI MANOHAR: Will the Minister of CIVIL AVIA'TION be pleased to state: